

speculative forces that arise from regional and seasonal supply and demand gaps. The formation of a National Oil Grid involves three major elements: (i) creation of storage capacity at strategic locations; (ii) establishing a national network of packaging stations; and (iii) developing an economical transport system to move oilseeds and oil from surplus to deficit zones.

#### Urban Rent Control and Tenancy Acts

181. SHRI SHRAVAN KUMAR PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware that urban rent control and tenancy acts are too much biased to favour of the tenants and as a result thereof a high percentage of housing units continue to be kept vacant and lie unused;

(b) if so, the corrective steps proposed to be taken and whether any exercise towards rationalisation of these laws has been made/is processed to be made in respect of Delhi, Bombay, Calcutta and Madras and other metropolises; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The Government is aware of the adverse effect of rent control legislation on the increased supply of rental housing. Rent control is a State subject and States are fully competent to enact suitable legislation to control various aspects of rental housing. The Central Govt. is formulating a model Rent Control Bill for adoption by different States with appropriate changes to suit local conditions.

#### Launching of Dehoarding Drive

182. SHRI SHRAVAN KUMAR PATEL:  
SHRI GOVIND CHANDRA MUNDA:

Will the PRIME MINISTER be pleased to state:

(a) whether a dehoarding drive was launched in Delhi in October this year;

(b) if so, the number of raids made in connection with the drive; and

(c) the details of the commodities unearthed and dehoarded as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). During October, 1991, 147 raids were conducted by the Enforcement/Anti-Hoarding Branch of the Food Supplies and Consumer Affairs Department of Delhi Administration.

(c) The following commodities were unearthed as a result of these raids:-

i) Wheat	221.63 Qtls
ii) Rice	8.75 Qtls.
iii) Kerosene Oil	1202 litres.

Besides these, two tankers with 16,000 liters of Kerosene Oil/M.T.O were also apprehended.

[Translation]

#### Recommendation of Committee of N.C.R

183. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister OF URBAN DEVELOPMENT be pleased to state: